#### **GOVERNMENT OF INDIA**

## **MINISTRY OF EXTERNAL AFFAIRS**

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO. 5643**

# **ANSWERED ON- 04/04/2025**

# **WORKING CONDITION OF INDIAN WORKERS IN ISRAEL**

# 5643. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details of Indian workers who have been sent to Israel to work since October 2023 as part of arrangements between Indian Government and Israeli Government and Companies;
- (b) the details of the names of Israeli Companies where Indian workers have been placed along with the kind and nature of jobs, location of placements etc. in Israel;
- (c) whether all the workers were insured before being sent to work in Israel, if so, the details of insurance coverage and if not, the reasons therefor;
- (d) whether the Ministry is in touch with the workers regarding the working conditions, their health and other human rights issues; and

(e) if so, the manner in which the Ministry is ensuring the safety and wellbeing of workers as they have been placed in a conflict zone along with the concrete steps taken/proposed to be taken in this regard?

# **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a to e) Under the bilateral Framework Agreement signed with Israel in November 2023, 6694 Indian workers have arrived in Israel for work as on 10 March 2025. They have been recruited by Israeli authorities, who then assign selected applicants with 195 Israeli companies to work in Israel. Of these 6694 Indian workers, 2348 are deployed in building framework, 1955 in iron bending, 1600 in plastering and 791 in ceramic tiling.

As per the Framework Agreement and Implementation Protocols signed with Israel, Indian workers shall enjoy equal treatment with respect to labour rights as Israeli citizens and shall be provided with proper lodging, medical insurance, and relevant social security

coverage.

Embassy of India in Israel is in contact with Indian workers and organizes frequent consular visits to ensure safety and well-being. Embassy has established a 24-hour helpline for the assistance of Indians in Israel. Some workers had reached out with their grievances for not being placed in the jobs they were assured. These grievances were taken up with relevant authorities in Israel who have resolved the matter.

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